

HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE No. 05/2014/COMPUTER CELL

DATED:- 15/07/2014

Tenders are being invited from reputed suppliers for procurement of 403 Thin Clients and 108 Desktops for Patna High Court as per following Terms & Conditions and Specifications :

Terms and Conditions:-

1. Only those Firms/Companies or suppliers who are interested to supply both Thin Clients and Desktops as per quantities mentioned in the tender notice are invited .
2. A refundable Earnest Money Deposit (EMD) (without interest) of **Rs. 4,64,474/- only i.e 5 % (Five percent) of estimated value** to be procured in the form of Bank Draft in favour of “Registrar General, Patna High Court, Patna.”

Note:- Bid Security (also known as Earnest Money) is to be given by all the bidders except those who are registered with the Central Purchase Organization/State Purchase Organization, National Small Industries Corporation (NSIC) or the concerned Department.

3. Tender shall be submitted in a one sealed envelop superscribed with **“Technical and Financial Bids for supply of Thin Clients and Desktops”** containing separate sealed envelops each for Technical Bid and Financial Bid, in the specified Format:

- (a) Technical bid (Annexure – A)
- (b) Financial bid (Annexure – B)

Technical bid shall contain the following:

- (a) Authorization letter issued by the respective brand manufacturers to sell their products, in the case of Authorized Dealers.

- (b) Supplier shall have to submit self attested copies of last three years Income Tax Return, Sales Tax Clearance Certificate, Sales Tax Registration Certificate, VAT Number and Permanent Account Number(PAN) with copy thereof be furnished.
- (c) A certified copy of the P&L account and Balance Sheet, showing the Gross Turnover for the Financial Year 2013-14 (Asst. Year 2014-15) is over Rupees 50 lakhs.
- (d) Evidence for having supplied products to Central Government Departments / Public Sector undertaking in the last one year.

Financial Bid Shall contain following:

The Financial bid shall indicate **rate per unit inclusive of all applicable taxes** and duly indicating the applicable taxes and their percentage.

- 4. No Advance payment shall be made.
- 5. The firms shall submit their bills in triplicate at the time of supply of articles.
- 6. Payment shall be made through Bank Draft/ Bankers' Cheque, not in Cash. 80% of total payment will be made after delivery and rest 20% after inspection and installation of goods. In case defects, if any, found in any of the materials, the concerned firm shall replace it immediately free of cost.
- 7. Each page of the technical bid containing specification and financial bid should be signed and stamped by the bidder or its authorized signatory.
- 8. **The rates quoted shall be valid for six (06) months.**
- 9. The selected supplier shall be in a position to supply the articles within 30 days of placing the purchase orders.
- 10. Court reserves the right to accept/reject /postpone the tender and also to change terms and conditions, the date of submission of opening the tender etc. without assigning any reason to the bidders.
- 11. The suppliers shall have to submit an affidavit that their firm is not blacklisted.
- 12. Articles should be in good condition of specified specification having the original packing intact as per samples.

Minimum Specifications

Thin Client (Linux Embedded):

<u>S. no</u>	<u>A. Hardware</u>	<u>Compliant (Y/N)</u>
1	Industry standard 1GHz or above speed processor	
2	On board video controller	
3	Built-in 10/100 Ethernet Interface with WOL support	
4	One serial port , 2 USB ports (Free), 1 parallel port, Audio Port	
5	Optical mouse with pad and 104 Keys keyboard with embedded rupees symbol key	
6	1GB RAM upgradeable upto 2GB	
7	2GB or higher flash ROM	
8	With 18.5" or higher TFT LCD Flat monitor with 5ms or better response time	
9	Ultra Small form factor chassis mountable at rear side of monitor with visa kit	
	<u>B. Software</u>	
10	Linux and open office Embedded in Flash ROM	
11	JVM support – for Linux firefox & Mozilla	
12	Should support VT100/VT220/ANSI emulations	
13	Full PPP/ Multisession / Multihost support under windows environment	
14	Multilingual support	
15	Thin client Management s/w	
16	CERTIFICATIONS: ISO 9001:2000 for thin client manufacturing unit and certifications for safety.	
17	Password protected setup for root. The system can be configured for to run on run level 1, 3 and 5	
18	<u>C. OS Supported :</u> Microsoft Windows 2003 Server TSE, Unix and Linux Server (Using Emulation Suite)	
19	<u>Warranty : Five year on-site comprehensive warranty support</u>	

Software Specifications for Linux Thin clients

- a. Thin client should be latest Linux stable kernel based with latest version of the system libraries and applications such as Web Mail client, Browser, PDF reader, Office suite etc.
- b. Support for SSH, telnet, XDM protocols and VNC.
- c. Should support plug and play USB Drives
- d. Multilingual support. Unicode complaint (Indian Language support – English, Hindi & Local Language) with three key board layouts.
- e. Samba support for sharing printers and file-systems

- f. Remote administration such as Telnet, FTP, NFS, Samba, SSH Client with secure copy, etc.
- g. Automatic hardware detection
- h. GUI tools for configuring devices such as printers, Network cards etc.
- i. Thin Client should have Gnome/KDE Window manager
- j. Thin Client should have support for NIS, LDAP authentication.

Desktops:

S.No.	Item	Minimum Specification
1	Processor	Intel core i5 (Quad core) @ 3.30GHz, 6MB L2, 1333MHz FSB
2	Motherboard	Motherboard supporting above mentioned processor
3	Memory	4 GB DDR3, expandable upto 8 GB
4	Hard Disk Drive	320 GB SATA HDD
5	Optical Drive	Internal DVD Drive
6	Network	10/100/1000 Standard Ethernet LAN
7	Ports	6 USB (4 Rear+2 Front) 1 Serial port, 1 Parallel port, 1 PS-2 Keyboard and 1 PS-1 Mouse port, 1 line-in, 1 line-out, 1 Mic-in
8	Keyboard	Multimedia Keyboard
9	Mouse	Optical Scrolling Mouse
10	Cabinet	Mini Tower / MATX cabinet
11	Monitor	17"
12	Operating System	Ubuntu 12.04
13	Warranty	5 Yrs. Comprehensive On-site warranty

The bids shall be submitted before Registrar IT-cum-CPC, Patna High Court latest by **three (03) weeks from date of publication of notice** on official website of Patna High Court, Patna and will be opened in presence of bidders in the chambers of undersigned on 11/08/2014 at 3.00 PM.



Registrar IT-cum-CPC
Patna High Court, Patna

ANNEXURE-A

TECHNICAL BID DOCUMENT

- 1.) Name of the party :
- 2.) Address (with Tel No., Mobile No.Fax No.& email ID) :
- 3.) Contact Person(s) with Designation (With Mobile No., Tel No., Fax No. email ID) :
- 4.) Details of Sales Tax Registration Along with evidence :
- 5.) Authorized letter issued by the respective Brand manufactures to sell their products (YES / NO) enclosed. :
- 6.) Permanent Account Number (PAN) (Copy should be enclosed) :
- 7.) VAT number :
- 8.) Copy of latest IT returns and Sales tax clearance Certificate to be enclosed :
- 9.) Copy of the P & L Account & Balance Sheet for the F.Y.-2013-14 to be enclosed :
- 10.) Earnest Money Deposit (EMD) :
- 11.) Certificate showing registered with Central Purchase Organization/State Purchase Organization, National Small Industries Corporation (NSIC) or concerned Department. :

DECLARATION

I/we hereby certify that the information furnished above is true and correct to the best of my/our knowledge. I/we understand that in case any deviation is found in the above statement at any stage, I/we will be blacklisted, my/our EMD forfeited and that I/we will not have any dealing with the Department in future.

Place:

Date:

(Authorized Signatory)

ANNEXURE-B

FINANCIAL BID DOCUMENT

- 1.) Name of the party :
- 2.) Address (with Tel No., Mobile No. Fax No. & email ID) :
- 3.) Contact Person(s) with Designation (With Mobile No., Tel No., Fax No. email ID) :
- 4.) Rate (Both in words and figure) per items both for Thin clients & Desktops inclusive of all taxes :

DECLARATION

I/we hereby certify that the information furnished above is true and correct to the best of my/our knowledge. I/we understand that in case any deviation is found in the above statement at any stage, I/we will be blacklisted, my/our EMD forfeited and that I/we will not have any dealing with the Department in future.

Place:

Date:

(Authorized Signatory)